- (c) and (d) Some sympathizers of CPI (Maoists) were present there.
- (e) BJP Yuva Morcha opposed it and raised slogans at the venue. A demand has been made by BJP for registration of FIR for speeches against Indian Union's unity, integrity and sovereignty and they demanded arrest of Ms. Arundhati Roy and Shri S.A.S. Geelani.
- (f) A case FIR No. 258/2010 dated 29.11.2010 u/s 124-A/153-A/153-B/504/505 IPC and Section 13 of the Unlawful Activities (Prevention) Act, 1967 has been registered against Shri S.A.S. Geelani, Ms. Arundhati Roy and others at Police Station, Tilak Marg, New Delhi.

## Digitization of defence lands

- \*419. SHRI S.S. AHLUWALIA: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that ownership/ possession of large tract of lands across the country rest with the Indian Defence Estate Establishments;
- (b) whether each of them are appropriately recorded/digitised and any encroachment thereon is detected promptly;
- (c) whether it is also a fact that the piece of land at Colaba in Mumbai where a residential flats project was constructed over a period exceeding last ten years, had been owned by/in possession of the Defence Establishment but was alienated in favour of Adarsh Housing Society; and
- (d) if so, details of the said land alienation in chronological order indicating rationale thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) The ownership of all defence lands vests with the Ministry of Defence. However, the management of defence land is placed with various authorities namely Services Head Quarters, Directorate General of Defence Estates, Ordnance Factory, Directorate General of Quality Assurance, Defence Research and Development Organisation.

- (b) The details of defence land are recorded in the Military Land Register, General Land Register, acquisition documents etc. Detection and eviction of encroachments on defence lands are dealt by authorities under whose management these lands are placed.
- (c) and (d) The Government has entrusted an inquiry to CBI in this regard. The matter is under investigation.

## Transportation of camels in cruel manner by BSF

\*420. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Border Security Force (B.S.F.) has recently shifted its camels from Rajasthan to Delhi in a very cruel manner (with their feet tied) for Republic Day celebrations;
  - (b) if so, the reasons for transporting them in such a cruel manner; and
- (c) the steps taken by Government to ensure transportation of camels as per standard norms?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) BSF has not transported camels for Rajasthan to Delhi for Republic Day celebrations in a cruel manner.

- (c) Camels are transported from Rajasthan to Delhi in connection with Republic Day celebrations as per standard norms/practice. The following procedure is strictly adhered to by BSF while transporting camels in vehicles:—
  - (i) While transporting camels in trucks to cover long distances, they are loosely tied with soft rope to avoid any possible injury, keeping in mind their comfort.
  - (ii) One Veterinary Doctor accompanies the convoy to check the well being of camels.
  - (iii) Camel riders also travel with their respective camels alongwith sufficient quantity of feed, fodder and water.
  - (iv) The vehicle is stopped after every hour to check/verify the comfort and fitness of the camels and to feed them

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## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Output and quality of Indian coffee

3101. SHRI M.V. MYSURA REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) what are the reasons that the output of Indian coffee is just three million bags when compared to 12-15 million bags produced by Vietnam and Philippines;
- (b) whether it is a fact that the quality of Indian coffee is inferior when compared to other countries; and
- (c) if so, the reasons therefor and the steps taken by Ministry to make Indian coffee competitive in the international market?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) The production of coffee in Vietnam and Philippines in comparison to India is furnished hereunder:—